

**THE HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION

Imphal the 2nd May, 2013

No. HCM/A-I/93-A&E(MJS)/Pt-I/ 1476

It is hereby notified that there are 4(four) vacancies in the cadre of Manipur Judicial Service; two vacancies arising out of the retirement of Shri U. Kol Singh on 29.02.2012 as District & Sessions Judge, Manipur East and one on the retirement of Shri K. Bipinchandra Sharma on 15th June 2012 as District & Sessions Judge, Manipur West. The other two vacancies occurred due to the recent conversion of the two Adhoc Courts of Addl. District & Sessions Judge (FTC), Manipur East & Manipur West to permanent Courts, vide notification No. 4/82/2012-Judl./L dated 19.03.2013 of the Secretariat : Law and Legislative Affairs Department, Govt. of Manipur adding the total vacancy in the cadre of MJS Grade – 1 to 4(four).

It is further notified that out of the 4(four) vacant posts, two posts shall be filled up by promotion from the cadre of Grade – II of the Manipur Judicial Service on the basis of Merit-cum-Seniority as provided under Rule 7(1)(ii) read with Schedule – E(2) of the Manipur Judicial Service Rules, 2005 and "Schedule – BB" B of Manipur Judicial Service (Third Amendment) Rules, 2008. Further, one of the vacancies shall be filled up by promotion from the cadre of Grade – II of the Service strictly on the basis of merit through Limited Departmental Competitive Examination to be conducted by the High Court as provided under Rule 7(1)(iii) of MJS Rules 2005 read with Schedule – "B"1.A of the same Rule and "Schedule – BB"(b) of MJS (Third Amendment) Rules, 2008. The 25% of the cadre strength mentioned in the aforesaid "Schedule BB"(b) has been reduced to 10% of the cadre strength after the direction of the Hon'ble Supreme Court given in "**Malik Mazhar Sultan's Case, (2006)**".

The remaining one post shall be filled up by Direct Recruitment from members of the Bar through competitive examination as provided under Rule 7(1)(i) of MJS Rules, 2005 read with Schedule – "B"1.A of the same Rule.

Sd/-
REGISTRAR
HIGH COURT OF MANIPUR

Copy to :

1. Secretary (Law), Govt. of Manipur.
2. District & Sessions Judge, Manipur East/West – for kind publication on their notice boards.
3. Principal Secretary to Hon'ble the Chief Justice.
4. A.R. – I for wide publication through official website/other publications.
5. Private Secretary to Hon'ble Mr. Justice N. Kotiswar Singh.
6. Notice Board.
7. Guard File/Order Book.
8. Concerned File.


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HIGH COURT OF MANIPUR

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AT IMPHAL

NOTIFICATION

Imphal the 2nd May, 2013

No. HCM/A-I/93-A&E(MJS)/Pt.-I/1488 In continuation of this Registry's Notification No. HCM/A-I/93-A&E(MJS)/Pt.-I/1476 dated 2nd May, 2013, it is hereby notified that the following Officers of Manipur Judicial Service Grade – II are within the zone of consideration for filling up two vacancies in the cadre of Manipur Judicial Service Grade – I which are to be filled up on the basis of Merit-cum-Seniority as provided under Rule 7(1)(ii) read with Schedule – "E" 2 of the same Rule.

Sl. No.	Name of Officers with present posting	Date of promotion
1.	Shri M. Ibohal Singh, Addl. DJ(FTC), Manipur West	Promoted to MJS Grade – II on 29.06.1989 Promoted to MJS Grade – I on Adhoc basis on 31.12.2001
2.	Shri Th. Saimon Singh, Civil Judge (Sr. Divn.) No. 1, Manipur East	Promoted to Grade – II on 02.08.2000
3.	Smt. S. Tara Devi, Civil Judge (Sr. Divn.) No. 2, Manipur East	Promoted to Grade – II on 04.06.2001
4.	Shri Ch. Brajchand Singh, CJM, Imphal West	Promoted to Grade – II on 04.06.2001
5.	Smt. G. Gaiphulshilu Kabui, Civil Judge (Sr. Divn.), Manipur West	Promoted to Grade – II on 16.05.2002
6.	Shri N. Rajnikanta Singh, Deputy Registrar(Judl), High Court of Manipur	Promoted to Grade – II on 16.05.2002

Further, the Officers who are within the zone of consideration are hereby informed to submit 10(ten) copies of judgments delivered by them preferably 5(five) Civil and 5(five) Criminal on or before 15.05.2013. Oral interview of the Officers is fixed at 3.00 pm of 30th May, 2013 in the High Court of Manipur.

Sd/-
REGISTRAR
HIGH COURT OF MANIPUR

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3. Officers concerned.
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